

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-129/2006/3495/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Naim Uddin Ahmed,  
District & Sessions Judge,  
Baksa.

Dated Guwahati, the <sup>th</sup> 8 April, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJ/BAK/2024/1543 dated 02.04.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 06.04.2024 till the morning of 08.04.2024.** Further, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-129/2006/3496/A dated , 08-04-2024**

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

*13/08/04/24*  
**JT. REGISTRAR (VIGILANCE)**  
*R*